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**Declaration of Assets and Liabilities****Year 2024-25**SD(G)  
9/11/25

I, **MAHIMA PRABHAKAR**, daughter of Sh. Ramesh Paswan Aged Thirty Two years,  
 belonging to Bihar Legislative Assembly Secretariat (Administrative Cadre) service and  
 presently working as **Section Officer** give herein below the details of the assets  
 (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self   | Spouse Pankaj Kumar   | Dependant-1 Ramesh Paswan                  | Dependant-2 Renu Devi                      | Dependant-3 Mokshita Prabhakar                           |
|---------|---|--|---|--|--|--|
| (i)     | Cash  | Rs. 100000/-   | Rs. 80000/-   | Rs. 75000/-                                | Rs. 40000/-                                |  |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI Savings Rs. 400000/-<br>RD Rs. 3000/-<br>PNB Savings Rs. 25000/-<br>FD Rs. 500000/-                    | PNB Savings Rs. 70000/-<br>FD Rs. 500000/-<br>IDBI Savings Rs. 5000/- | PNB Savings Rs. 70000/-<br>FD Rs. 500000/- | PNB Savings Rs. 5000/-<br>FD Rs. 1000000/- | ---  |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Mutual Fund Rs. 60000/-  | Mutual Fund Rs. 60000/-   | ---  | ---  | Gold Bond Rs. 100000/-                                   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC- Rs.35726 PA<br>SA- 50 LAC<br>PPF- Rs. 100000/-  | PPF- Rs. 50000/-  | LIC- Rs.6968 PA<br>SA-1 LAC                | LIC- Rs.5644 PA<br>SA-1 LAC                | SSA- 100000/-  |
| (v)     | Motor Vehicles (details of make, etc.)  | ---  | Two Wheeler- BR01HU9302   | ---  | ---  | ---  |
| (vi)    | Jewellery (give details of weight and value)                                  | Wedding Gift & Self Purchased Gold- 450gm Rs. 3375000/-<br>Diamond- Rs. 150000/-<br>Silver- 1Kg Rs.90000/- | Wedding Gift & Self Purchased Gold- 50gm Rs. 400000/-                 | ---  | ---  | Gift- Gold- 20gm Rs. 150000/-<br>Silver- 100gm Rs.9000/- |

*M. Prabhakar*  
 11/02/25



|       |  |                                    |                                       |     |     |     |
|-------|--|------------------------------------|---------------------------------------|-----|-----|-----|
| (vii) | Other assets, such as values of claims / interests | TV, Fridge & other household items | Furniture, Ac & other household items | --- | --- | --- |
|-------|--|------------------------------------|---------------------------------------|-----|-----|-----|

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse<br>Pankaj Kumar   | Dependant-1<br>Ramesh Paswan   | Dependant-2<br>Renu Devi | Dependant-3<br>Mokshita Prabhakar |
|---------|---|------|--|--|--------------------------|-----------------------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | ---  | Share in Ancestral Property As per HUF (share not defined till date) | Share in Ancestral Property As per HUF (share not defined till date) | ---                      | ---                               |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | ---  | 1 Kattha, Chhapra, Bihar 15 Lac                                      | ---  | ---                      | ---                               |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | ---  | ---  | ---  | ---                      | ---                               |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | ---  | ---  | ---  | ---                      | ---                               |
| (v)     | Others (such as interest in property)   | ---  | Share in Ancestral Property As per HUF (share not defined till date) | ---  | ---                      | ---                               |

*Handwritten signature and date: 10/10/2020*



(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 31.12.2024 |
|---------|---|---|-------------------------------------|
| (a)     | (i) Loans from Banks  | Spouse- PNB (OD) 700000/-   | ---                                 |
|         | (ii) Loans from financial institutions  | ---   | ---                                 |
|         | (iii) Government Dues:  | ---   | ---                                 |
|         | (a) dues to departments dealing with government accommodation   | ---   | ---                                 |
|         | (b) dues to departments dealing with supply of water  | ---   | ---                                 |
|         | (c) dues to departments dealing with supply of electricity  | ---   | ---                                 |
|         | (d) dues to departments dealing with telephones   | ---   | ---                                 |
|         | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | ---   | ---                                 |
|         | (f) Other dues, if any  | ---   | ---                                 |
| (b)     | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AY- 2024-25<br>Tax Paid- Rs. 83465/-<br>PAN No.- CJDPP4962N         | ---                                 |
|         | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | ---   | ---                                 |
|         | (iii) Sales Tax [Only in case of proprietary business]  | ---   | ---                                 |
|         | (iv) Property Tax   | ---   | ---                                 |

*[Signature]*  
11/02/2025

**C. Personal Detail**

|                  |    |  |          |          |          |          |          |          |          |              |
|------------------|----|--|----------|----------|----------|----------|----------|----------|----------|--------------|
| GPF/CPF/PRAN No. | :- | <b>110063283920</b>  |          |          |          |          |          |          |          |              |
| Gender           | :- | <b>F</b>   | (M/F)    |          |          |          |          |          |          |              |
| Date of Birth    | :- | <b>1</b>   | <b>6</b> | <b>0</b> | <b>2</b> | <b>1</b> | <b>9</b> | <b>9</b> | <b>2</b> | (DD/MM/YYYY) |
| Class/Group      | :- | <b>B (Gazetted)</b>  |          | (A/B/C)  |          |          |          |          |          |              |
| Cadre            | :- | <b>ADMINISTRATIVE CADRE, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT</b><br>(Full Name e.g. B.A.S.-Bihar Administrative Service,<br>B.S.S.- Bihar Secretariat Service etc.) |          |          |          |          |          |          |          |              |
| Home District    | :- | <b>PATNA</b>   |          |          |          |          |          |          |          |              |

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature .....  .....

Name of Employee: **MAHIMA PRABHAKAR**

Designation: **SECTION OFFICER**

Department: **BIHAR LEGISLATIVE**

**ASSEMBLY SECRETARIAT**

Place: PATNA

Date: 11-02-2025